

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE RAJA VIJAYARAGHAVAN V

WEDNESDAY, THE 08<sup>TH</sup> DAY OF APRIL, 2020 /19<sup>TH</sup> CHAITHRA, 1942

Bail Appl.No.1816 OF 2020

CRIME NO.63/2020 OF CHIRAYINKEEZHU POLICE STATION

PETITIONER/ACCUSED:

SAMJITH, AGED 19 YEARS,  
S/O. SUBASH,  
KOLICHIRA, NEAR NAGARU KAVU,  
AZHOOR VILLAGE, CHIRAYINKEEZHU TALUK,  
THIRUVANANTHAPURAM.

BY ADVS.SRI.M.R.SARIN PANICKER  
SRI.M.R.SASITH PANICKER

RESPONDENTS:

1. STATE OF KERALA,  
REPRESENTED BY THE PUBLIC PROSECUTOR,  
HIGH COURT OF KERALA, ERNAKULAM.
2. THE SUB INSPECTOR OF POLICE,  
CHIRAYINKEEZHU POLICE STATION, TRIVANDRUM,  
REPRESENTED BY THE PUBLIC PROSECUTOR.

BY PUBLIC PROSECUTOR SRI.T.R.RENJITH

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 08.04.2020,  
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**ORDER**

Learned Public Prosecutor seeks time to get instructions.

Post on 11.4.2020 for hearing.

**RAJA VIJAYARAGHAVAN.V.**

**JUDGE**

ps/8/4/2020